

Through FAX

(J.H.C. Sch. 1-7)

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Kamal Kumar Srivastava,
District & Additional Sessions Judge,
Jamtara.
- (ii) Smt. Prem Lata Tripathi,
Additional Principal Judge, Additional Family Court,
Ranchi.

Sub.-: Regarding nomination for attending the "Workshop for Additional District Judges" (P-1087) scheduled to be held on 23-25th February, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the "Workshop for Additional District Judges" (P-1087) scheduled to be held on 23-25th February, 2018 at National Judicial Academy, Bhopal.


Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.
This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 5471 /Apptt.

Dated Ranchi the 15/12/17

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the Principal District & Sessions Judge, Jamtara and the Judicial Commissioner, Ranchi for information and needful / the C.E.O. i/c, e-Courts Project, for uploading the letter on the Court's website.


15-12-17
Registrar (Administration)